

(16)

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY-MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)Ind-3223/252/HDB/2017
NAME OF THE COMPANY	MDN Edify Education Private
NAME OF THE PETITIONER(S)	MDN Edify Education Private
NAME OF THE RESPONDENT(S)	RoC Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Enclosed Order Sheet

None appears for the Petitioner when the matter is called today. Even on earlier occasion dated 27.9.2017, none appeared. Post the case under caption "DISMISSAL" ON 10.10.2017.


Member (T)


Member (J)

Bm